

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 313
365(ND)/2017

IN THE MATTER OF:

Mr. Ashok Kumar Verma Petitioner/Applicant
Vs.
M/s. Baver Suspension Pvt. Ltd. & Ors Respondent

Order under Section 241-242

Order delivered on 22.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Barun Kumar Sinha, Ms. Pratibha Sinha, Mr. Sneh Vardhan, Advs.
For the Respondent : Mr. Mohit Nandwani, Mr. Pardeep Dhingra, Advs.

ORDER

Two weeks further time granted to enable the parties to upload the pleadings on the DMS portal.

List the matter **on 13.05.2024**.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay